

COURT- II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA NO. 173 OF 2011 IN Appeal No. 136 of 2009.

Dated: 26th July, 2011

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Eastern India Powertech Ltd.

Appellant (s)

Versus

Assam electricity Regulatory Commission & Anr.

Respondent (s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s): Mr. Pragya Pradip Sharma

ORDER

Learned Counsel for the appellant informed that notice has been issued on the other parties.

Post the matter for **hearing on 03.08. 2011**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK